

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

on dt. 18.04.07

for hearing.

Application for acceptance of counter not filed.

Counter is not verified by all resppts.

Memo at Pt. X filed by the counsel for resppts. may kindly be perused.

In
19/04

Bunb

Order dt. 20.4.07

Copy of order is prepared for both the counsels.

14.5.07.

Order dt. 18/04/07

A memo has been filed by Ld. Counsel for the Respondents. Mr. B.K. Bal stating to take the Counter filed on 08/12/04 to record. None appears for the Applicant, but, however, request is made on his behalf to take this matter on 20/04/07.

In view of this call this matter on 20/4/07 for giving consideration to this O.A. as also to the memo filed to day.

Member (A)

Order dt. 20/04/07

Mr. B.K. Bal, Ld. Counsel for the Respondents is present. Counter has been voted. Applicant is absent to day. It is seen that on previous dates on dt. 29.03.04, 16.4.07, 17.04.07, 18.4.07, 07.09.04, 05.08.04, 22.07.04, 24.06.04 and 11.05.04. and many other dates, the Applicant remained absent. Since the Applicant has no interest in this Case, the Case is dismissed for default.

Member (A)